12.00 Noon

PAPERS LAID ON THE TABLE

- I. Report and Accounts (1998-99) of the Centre for Railway Information Systems, New Delhi and related papers.
- II. Memoranda of Understanding (2000-2001) between the Government of India and IRCON International Limited and the Rail India Technical and Economic Services Limited.

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE); Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Accounts of the Centre for Railway Information Systems, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts,
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT- 2134/00]
- II. (i) Memorandum of Understanding between the Government of India (Ministry of Railways) and IRCON International Limited for the year 2000-2001. [Placed in Library. See No. LT- 2135/00]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Rail India Technical and Economic Services Limited for the year 2000-2001. [Placed in Library. See No. LT- 2136/00)

Report and Accounts (1995-97) of the Nehru Yuva Kendra Sangathan, New Delhi and related papers

THE MINISTER OF YOUTH AFFAIRS AND SPORTS AND THE MINISTER OF MINES (SHRI SUKHDEV SINGH DHINDSA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 1995-96, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2165/00]

- (ii) (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 1996-97, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2166700]
- I. Report and Accounts (1997-99) of various Pharmaceutical Limited Companies and related papers.
- II. Memoranda of Understanding (2000-2001) between the Government of India and the Hindustan Organic Chemicals Limited and the Hindustan Insecticides Limited.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI RAMESH BAIS); Sir, I lay on the Table-

- I(1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:-
 - (i) (a) Twentieth Annual Report and Accounts of the Smith Stainistreet Pharmaceuticals Limited, Calcutta, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT- 2138/00]
 - (ii) (a) Twenty-first Annual Report and Accounts of the Smith Stainistreet Pharmaceuticals Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT- 2139/00)
 - (iii) (a) Fifteenth Annual Report and Accounts of the Bengal Immunity Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT- 2137/00]